

Estt.(SCT) dated 20.7.1974 and further clarified by OM No. 36028/21/2008-Estt.(Res.) dated 29th July, 2008 which provide for reservation for SCs and STs in the matter of promotion by selection from Group 'C' to Group 'B' within Group 'B' and from Group 'B' to the lowest rung of Group 'A' posts (which is corresponding to Scale-I Officers Grade in the Banks).

Use of imported crude oil

*234. SHRI P. RAJEEVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has any data regarding the percentage of imported crude oil out of total crude oil used in India; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) and (b) The data regarding the percentage of imported crude oil out of total crude oil processed by refineries in India during the last three years are given below:

	(Million Metric Tonne)		
	2007-08	2008-09	2009-10
Crude oil processed by Refineries	150.80	160.70	186.56
Imported crude oil	120.80	131.94	157.68
% of imported crude oil	80%	82%	85%

Source: Data provided by Oil Companies.

Bribing of BHEL officials by CCI

*235. SHRI PRABHAT JHA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Bharat Heavy Electricals Limited (BHEL) awarded contracts to an American company Control Components Inc. (CCI) during 2004-07;

(b) if so, the details thereof;

(c) whether CCI bribed the officials of BHEL to get the contracts;

- (d) if so, the names of the officials who were bribed along with other details thereof; and
- (e) the details of action taken in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): (a) and (b) Bharat Heavy Electricals Limited (BHEL) had placed purchase orders on one of its registered vendor/supplier namely Control Components Inc. (CCI) for certain specialized valves during 2004-07.

BHEL placed 70 purchase orders on M/s CCI during April 2004 to March 2007 for Low Pressure, High Pressure By Pass Systems, Control Valves, Auxiliary Valves and Servo Devices for an approximate value of Rs. 54.56 Crore.

- (c) and (d) In this regard, no names of BHEL officials have come to notice.
- (e) Does not arise.

Commercial operations from Jharsuguda airport

‡*236. SHRI RUDRA NARAYAN PANY: Will the Minister of CIVIL aviation be pleased to state:

- (a) whether Jharsuguda airport in Orissa has become operational;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by when this airport would become commercially operational?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (d) Jharsuguda airport in Orissa belongs to Airports Authority of India (AAI) and is a non-operational and uncontrolled airport. Casual operations by general aviation takes place to this airport occasionally. The infrastructure at this airport is not suitable for undertaking commercial operations. It requires investment for upgrading the operational facilities and thereafter firm commitment from airlines operators to start their aircraft operations to/ from this airport.

For the development and operationalization of Jharsuguda airport, the State Government of Orissa was requested for acquisition and handing over of additional land of 815 acres free of cost and free from all encumbrances.

‡Original notice of the question was received in Hindi.